

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

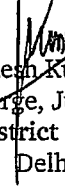
No. F.5 (2)/2022/ 53533-568

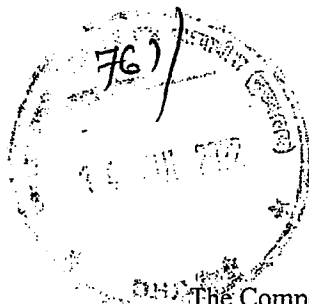
Dated, Delhi the 18 6 JUL 2022

**Notification for appointment of Sh. Kanwaljeet Arora, DHJS,  
as OSD, Registrar (Vigilance) on deputation basis w.e.f 15.07.2022.**

Copy forwarded for information to:-

1. The Officer In-charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Branch, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
3. The Sr. A.O.J / A.OJ, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, New Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

  
18 6 JUL 2022  
(Mukesh Kumar Gupta)  
Officer In-Charge, Judicial Branch (Central)  
For Principal District & Sessions Judge (HQs),  
Delhi



**HIGH COURT OF DELHI : NEW DELHI**

No. 64/Estt./E-1/DHC

Date: 13.07.2022

**NOTIFICATION**

The Competent Authority is pleased to appoint Ms. Aditi Choudhary, an Officer of Delhi Higher Judicial Service, presently working as Registrar (Vigilance) in this Court, as Director (Academics), Delhi Judicial Academy on deputation basis w.e.f. 15.07.2022.

Further, the Competent Authority is pleased to appoint Mr. Kanwaljeet Arora, an Officer of Delhi Higher Judicial Service (presently working as Officer on Special Duty) as Registrar (Vigilance) in this Court on deputation basis w.e.f. 15.07.2022.

By Order,

Sd/-

(Ravinder Dudeja)  
Registrar General

Endst. No. 11504-11516/Estt./E-1/DHC

Date: 13.07.2022

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi.
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. The Director (Administration), Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, New Delhi.
4. Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. All Registrars/OSDs/Co-ordinator(DIAC).
6. The Pay & Accounts Officer No.XXI, Delhi High Court.
7. Joint Registrars, Registrar General Secretariat.
8. All Joint Registrars.
9. P.A to Registrar (IT) with the request to upload this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
10. Private Secretary to Hon'ble Judges.
11. Officer concerned.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

*Judicial  
Law  
13/7/22  
14/7/22*

*Shameem Ahmad*  
13/7/22  
(Shameem Ahmad)  
Joint Registrar (Estt.-I)

*13/7  
234*